

S U P R E M E C O U R T O F I N D I A

RECORD OF PROCEEDINGS

Petition(s) for Special Leave to Appeal (Civil)...../2005

(CC 8893/2005)

(From the judgement and order dated 27/04/2005 in CMWP No.1817/2004  
of The HIGH COURT OF JUDICATURE AT ALLAHABAD)

M/S. BHAGYASHREE TRADING CO.

Petitioner(s)

VERSUS

STATE OF U.P. & ORS.

Respondent(s)

(With appln(s) for c/delay in filing SLP, exemption from filing O.T.  
and office report)

With S.L.P. (C) No...../2005 (CC 9268/2005)

(With appln.(s) for c/delay in filing SLP, exemption from filing O.T.  
and office report)

Date: 30/09/2005 These Petitions were called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE Y.K. SABHARWAL

HON'BLE MR. JUSTICE S.H. KAPADIA

HON'BLE MR. JUSTICE C.K. THAKKER

For Petitioner(s)

Mr. Shrish Kumar Misra,Adv.

Mr. N.C. Gupta,Adv.

Mr. Rajnikant Srivastava,Adv.

Mr. V.P. Singh,Adv.

For Respondent(s)

UPON hearing counsel the Court made the following

O R D E R

Exemption allowed.

Delay condoned.

Issue notice.

Tag the petitions with S.L.P. (C) No.11261 of 2005.

[ T.I. Rajput ]

Court Master

[ V.P. Tyagi ]

Court Master